

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 23 OF 2018

Dated: 30th October, 2019

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

**West Bengal State Electricity Distribution Company
Limited & Ors.**

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **03.02.2020**.

Court Master

NR